# HIGH COURT OF UTTARAKHAND NAINITAL

#### **NOTIFICATION**

No. 133 /UHC/Admin.A/2012

Dated: July 13, 2012.

Ms. Kahkasha Khan, Additional District & Sessions Judge/1<sup>st</sup> F.T.C., Nainital (Designeted as Judge, Family Court, Nainital) is transferred and posted as Additional District & Sessions Judge, Ranikhet, District Almora, in the vacant Court.

No. 134 /UHC/Admin.A/2012

Dated: July 13, 2012.

Sri Amit Kumar Sirohi, Additional District & Sessions Judge / 1<sup>st</sup> F.T.C., Dehradun is posted as 1<sup>st</sup> Additional District & Sessions Judge, Dehradun, in the vacant Court.

No. 135 /UHC/Admin.A/2012

Dated: July 13, 2012.

Sri Yogesh Kumar Gupta, Additional District & Sessions Judge / 2<sup>nd</sup> F.T.C., Dehradun is posted as 2<sup>nd</sup> Additional District & Sessions Judge, Dehradun, in the vacant Court.

No. 136 /UHC/Admin.A/2012

Dated: July 13, 2012.

Sri Sahdev Singh, Additional District & Sessions Judge / 3<sup>rd</sup> F.T.C., Dehradun is posted as 3<sup>rd</sup> Additional District & Sessions Judge, Dehradun, vice Sri Pradeep Pant.

No. 137 /UHC/Admin.A/2012

Dated: July 13, 2012.

Sri Vijayant Kumar, Additional District & Sessions Judge / 4<sup>th</sup> F.T.C., Dehradun is posted as 4<sup>th</sup> Additional District & Sessions Judge, Dehradun, in the vacant Court.

No. 138 /UHC/Admin.A/2012

Dated: July 13, 2012.

Sri Dharam Singh, Additional District & Sessions Judge / 2<sup>nd</sup> F.T.C., Nainital is transferred and posted as 5<sup>th</sup> Additional District & Sessions Judge, Dehradun, in the vacant Court.

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No. 139 /UHC/Admin.A/2012

Dated: July 13, 2012.

Sri Pankaj Tomar, Additional District & Sessions Judge / 5<sup>th</sup> F.T.C., Dehradun is posted as Special Judge (E.C. Act)/Additional District & Sessions Judge, Dehradun, in the vacant Court.

No. 140 /UHC/Admin.A/2012

Dated: July 13, 2012.

Sri Sushil Tomar, Additional District & Sessions Judge / 6<sup>th</sup> F.T.C., Dehradun is posted as Special Judge (U.M.C.)/Additional District & Sessions Judge, Dehradun, in the vacant Court.

No. 141 /UHC/Admin.A/2012

Dated: July 13, 2012.

Sri Rajeev Kumar Khulbe, Judge, Family Court, Hardwar is repatriated and posted as 1<sup>st</sup> Additional District & Sessions Judge, Rishikesh, District Dehradun, vice Sri Uttam Singh Nabiyal.

No. 142 /UHC/Admin.A/2012

Dated: July 13, 2012.

Sri Dhananjay Chaturvedi, 6<sup>th</sup> Additional District & Sessions Judge, Hardwar is posted as 1<sup>st</sup> Additional District & Sessions Judge, Hardwar, in the vacant Court.

No. 142 /UHC/Admin.A/2012

Dated: July 13, 2012.

Sri Srikant Pandey, Additional District & Sessions Judge / 1<sup>st</sup> F.T.C., Hardwar is posted as 2<sup>nd</sup> Additional District & Sessions Judge, Hardwar, in the vacant Court.

No. 144 /UHC/Admin.A/2012

Dated: July 13, 2012.

Sri Shanker Raj, Additional District & Sessions Judge / 2<sup>nd</sup> F.T.C., Hardwar is posted as 3<sup>rd</sup> Additional District & Sessions Judge, Hardwar, in the vacant Court.

No. 145 /UHC/Admin.A/2012

Dated: July 13, 2012.

Sri Gurubaksh Singh, Additional District & Sessions Judge / 3<sup>rd</sup> F.T.C., Hardwar is posted as 4<sup>th</sup> Additional District & Sessions Judge, Hardwar, in the vacant Court.

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#### No. 146 /UHC/Admin.A/2012

Sri Subir Kumar, Additional District & Sessions Judge / 1<sup>st</sup> F.T.C., Roorkee, District Hardwar is transferred and posted as 5<sup>th</sup> Additional District & Sessions Judge, Hardwar, in the vacant Court.

#### No. 147 /UHC/Admin.A/2012

Dated: July 13, 2012.

Dated: July 13, 2012.

Sri Rahul Garg, Additional District & Sessions Judge / 4<sup>th</sup> F.T.C., Hardwar is posted as 6<sup>th</sup> Additional District & Sessions Judge, Hardwar, vice Sri Dhananjay Chaturvedi.

## No. 148 /UHC/Admin.A/2012

Dated: July 13, 2012.

Smt. Sujata Singh, Additional Judge, Family Court, Roorkee, District Hardwar is repatriated and posted as Additional District & Sessions Judge, Roorkee, District Hardwar, vice Sri C.P. Bijalwan.

#### No. 149 /UHC/Admin.A/2012

Dated: July 13, 2012.

Sri Brijendra Singh, Additional District & Sessions Judge / 3<sup>rd</sup> F.T.C., Nainital is posted as Special Judge (C.B.I.)/Additional District & Sessions Judge, Nainital, in the vacant Court.

#### No. 150 /UHC/Admin.A/2012

Dated: July 13, 2012.

Sri Shamsher Ali, Additional District & Sessions Judge / 1<sup>st</sup> F.T.C., Udham Singh Nagar is posted as 2<sup>nd</sup> Additional District & Sessions Judge, Udham Singh Nagar, in the vacant Court.

## No. /S/ /UHC/Admin.A/2012

Dated: July 13, 2012.

Smt. Neena Aggarwal, Additional District & Sessions Judge / 2<sup>nd</sup> F.T.C., Udham Singh Nagar is posted as 3<sup>rd</sup> Additional District & Sessions Judge, Udham Singh Nagar, in the vacant Court.

## No. 152 /UHC/Admin.A/2012

Dated: July 13, 2012.

Sri Arvind Kumar, Additional District & Sessions Judge / 1<sup>st</sup> F.T.C., Kashipur, District Udham Singh Nagar is posted as Additional District & Sessions Judge, Kashipur, District Udham Singh Nagar, vice Sri Hira Singh Bonal.

#### No. JC3 /UHC/Admin.A/2012

Dated: July 13, 2012.

Sri Narender Dutt, Registrar (Judicial), High Court of Uttarakhand, Nainital shall, henceforth, look-after the work of Registrar (Inspection), High Court of Uttarakhand, Nainital, in addition to his present work of Registrar (Judicial).

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No. 154 /UHC/Admin.A/2012 Dated: July 13, 2012.

Sri S.M.D. Danish, Judge, Family Court, Udham Singh Nagar is repatriated and posted as Additional Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital, in the vacant post.

No. 155 /UHC/Admin.A/2012

Dated: July 13, 2012.

Sri Bharat Bhushan Pandey, Additional District & Sessions Judge / F.T.C., Pauri Garhwal is transferred and posted as Additional Registrar, High Court of Uttarakhand, Nainital, in the vacant post.

This order shall come into force with immediate effect.

By Order of the Court,

Sd/-(Ram Singh) Registrar General. Dated: July 13, 2012.

No. 3396 /XIII-b-1/Admin.A/2012